

Kanji Merubhai,
Popat Street NO. 13,
Vokra-ne-Kanthe,
RAJKOT - 360 001.

...Applicant.

(Advocate : Mr.B.B.Gogia)

Versus

1. Union of India
Owning and Representing
Western Railway,
Through : General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.
 2. Dy.Chief Engineer,
(Const.), Western Railway,
2nd Floor,
BG Station Building,
Ahmedabad - 380002.
 3. Divisional Railway Manager,
Western Railway,
Kothi Compound,
Rajkot.- 360 001.
- ...Respondents.

ORAL JUDGMENT

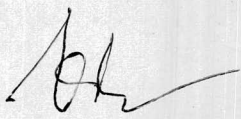
O.A.NO. 226 OF 1993.

Dated : 22nd June, 1993.

Per : Hon'ble Mr.V.Radhakrishnan : Member (A)

Mr.B.B.Gogia for applicant states that the applicant made representation for transfer to Open line, Rajkot Division, which is not yet decided. Respondent no.2, and 3 are directed to consider and decide the representation of the applicant for transfer at his own request within a period of two months.

2. In view of the above directions Mr.B.B.Gogia ~~for~~ seeks permission to withdraw the application. Permission granted. Application stands disposed of as withdrawn.No order as to costs.


(V.Radhakrishnan)
Member (A)

AIT

AHMEDABAD BENCH

Application No. OA/226/93. of 19

Transfer Application No. _____ Old w.Pett.No

CERTIFICATE

Certified that no further action is required
to be taken and the case is fit for consignment to the
Record Room (Decided).

Dated: 25/06/93.

Countersigned : *esc.*

OP/ha/Pr/9-7-93
Section officer/Court officer.

Signature of the
Dealing Assistant.

